

To,

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TRAI Consultation Paper on Draft Telecommunication Mobile Number Portability (Vth Amend) – MNP for Corporate subscribers

VOICE comments are:-

The regulations proposed are very much desired and address the gaps in MNP process for Corporate subscribers.

However we at voice have following comments-

There should be a mechanism for Corporate subscribers to know whether they have been allotted a “Distinct Identification Code” so that they feel assured that they have been protected.

VOICE would recommend a similar mechanism for individual subscribers as there are too many fraudulent MNPs being reported, specially for ‘Premium Nos.’ There is presently no way to verify that MNP request sender and the documents being presented for ‘PORTED’ no. belong to the same individual.

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